

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.204
CP(IB)/172(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Siddhi Marine Services LLP
V/s
RCC Limited

.....Applicant

.....Respondent

Order delivered on: 29/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Shivani Vyas, Adv. for Mr. Jay Mehta, Adv.
For the Respondent : Mr. Mohit Gupta, Adv.

ORDER

Ld. Counsel for the respondent submitted that they have filed application for recalling the earlier order.

List for further consideration 28.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)